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Title: Regarding crimes against women in Jharkhand -laid.

SHRI JAYANT SINHA (HAZARIBAGH): The number of cases of crimes against women has been persistently increasing in the state of Jharkhand, making this issue a matter of urgent concern. Recent media reports suggest that in the first 213 days of the year 2020, 1033 cases of rape, 161 cases of dowry deaths, and 16 cases related to witch-hunting were reported.

It is the prerogative of the state government to provide security to the citizens, and engage in grievance redressal. The recent case of gangrape in Dumka district that forced the National Commission of Women to step in is a glaring example of the failure of the state government. It is distressing how the state government has failed in its duty towards ensuring the safety and security of the women of Jharkhand, and handle the law and order situation in the state.